

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 03rd August, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that on urgent mentioning, PIL No. 33 of 2023 was taken up as unlisted item on 02.08.2023 at late hours by a Division Bench of Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma.

Further, in view of the recusal of Hon'ble Mr. Justice A. Bimol Singh from hearing the matter, and upon urgent mentioning of the matter on 03.08.2023, the Hon'ble Acting Chief Justice, has directed to take up the matter as unlisted item today i.e. 03.08.2023 at 6.00 AM before a Division Bench of Hon'ble The Acting Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma. Accordingly, item no. 1 in the Supplementary-1 cause list dated 03.08.2023 before the Division Bench of Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma, stands deleted.

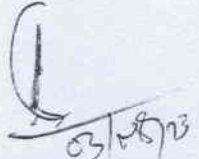
By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 14388-404
Copy to:

Imphal, the 3rd August, 2023

1. *The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.*
2. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Advocate General, Government of Manipur.*
5. *The Registrar General, High Court of Manipur.*
6. *The Registrar (Admn.)/(Vigilance), High Court of Manipur.*
7. *The Government Advocates, Government of Manipur.*
8. *The Deputy Solicitor General of India, High Court of Manipur.*
9. *The President, High Court Bar Association, Manipur.*
10. *The President, AMBA, Manipur.*
11. *All the Joint Registrars, High Court of Manipur.*
12. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
13. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
14. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
15. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
16. *All the Court Masters, High Court of Manipur.*
17. *The Concerned/Guard File.*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR